

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 18.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 292/16	TP 218/17	Hearing	391 / 394	India Finserve Advisors Pvt. Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

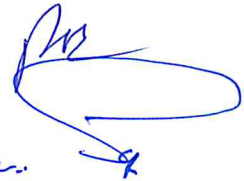
SIGNATURE

1) Prema Hatti

ROC

SATI.P. JAIN  
sp7 Lem

Adm. to police



Counsel for petitioner is present. Counsel for has filed reply affidavit. Smt. Prema Hatti appearing for ROC is present. She submitted that ROC report is already filed in the Registry. She requested some time to consult the ROC with regard to the reply given by the petitioner company with reference to the objections raised by the ROC in his report. Counsel for petitioner reported that OL has filed his report. Assistant from OL office is present.

Time granted till 24.08.2017.

MEMBER (J)

MEMBER (T)